## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

<ol><li>Hon'ble Member(T)</li></ol>	Dr. Ashok Kumar Mishra
14	

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 31/16	TP 289/17	Hearing	391/	Laxmi Granites(India) Pvt. Ltd.
			394	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

ANJU. NAIR

7829745233

PETITIONER

A yanav

Counsel for petitioner is present. She requested time to comply the objections raised by the Registry.

List it on 12.09.2017 finally.

MEMBER (J)

MÈMBER (T)